

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/533/(IB)/CB/2017
NAME OF THE PETITIONER(S) : VSL INDIA PVT LTD
NAME OF THE RESPONDENT(S) : YES & YES HITECH PROMOTERS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	S. SATISH	Counsel for Petitioner	
2	S. SARAVANAKUMAR	Counsel for Respondent	

ORDER

Counsel for both the parties present. Counsel for the Respondent has filed a Memo stating that the Arbitration Award has been stayed by Hon'ble High Court of Madras on 24.7.2017 and prayed for time to produce the copy of the same. At request, time is enlarged. Put up on 4.8.2017 at 10.30 A.M.


(S. Vijayaraghavan)
Member (Technical)
PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)